DRAFT FORMATS UNDER GOODS AND SERVICES TAX INVOICE RULES, 20--

Note: Corresponding changes in the Model GST Law are being carried out separately. Comments , if any may kindly be given by 28th September, 2016.

Government of India/State Department of

Form GST INV - 1
(See Rule -----)
Application for Electronic Reference Number of an Invoice

CCT	
GST	N

- 2. Name
- 3. Address
- 4. Serial No. of Invoice
- 5. Date of Invoice

Details of Receiver (Billed to)

Name Address State State Code GSTIN/Unique ID **Details of Consignee (Shipped to)**

Name Address State State Code

GSTIN/Unique ID

Sr. No	Descriptio n of Goods	HS N	Qty.	Uni	Rate	Tota	Discoun	Taxabl	C	GST	SC	GST	IG	ST
NO	n or Goods	IN		t	(per		t	e value	Rate	Amt.	Rate	Amt.	Rate	Amt.
•					item			value	Nate	AIIIL.	Nate	AIIIL.	Nate	AIIIL.
	Freight													
	Insurance													
	Packing and	Eorwa	rdina C	haraos										
	racking and	TOTWa	ruilig C	iiaiges	•									
		Total												
	Total Invoice	e Value	(In fig	ure)										
Ì														
	Total Invoice	e Value	(In Wo	ords)										
	Amount of Tax subject to Reverse Charg				es									
		-	,		0	,								

Electronic Reference Number	Date -			
	Designation / Status			
Signatory	Name of the			
	Signature			
Declaration:				

